

**Annexure 3**

**Name of the corporate debtor: Rajesh Business and Leisure Hotels Private Limited Date of commencement of CIRP: 20<sup>th</sup> April 2022;**

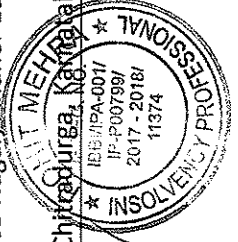
**List of creditors as on: 18<sup>th</sup> May 2022**

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No	Name of creditor	Details of claims received		Details of claims admitted						Amount of claim not admitted	Amount of claim under verification (Rs.)	Remarks	
		ID No.	Date of receipt	Amount claimed (Rs.)	Amount of claim admitted (Rs.)	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether Related Party				% of voting share in CoC
1.	ICICI Bank Limited		04-05-2022	3,31,48,79,901	3,31,23,84,882	Financial	3,31,23,84,882		No	53.39%		24,95,019	
2.	Bank of Baroda		29-04-2022	1,61,62,12,376	1,61,28,26,929	Financial	1,61,28,26,929		No	25.99%		33,85,447	
3.	Union Bank of India		04-05-2022	1,38,43,47,080	1,27,92,50,073	Financial	1,27,92,50,073		No	20.62%		10,50,97,007	

**Security Structure for secured Financial Creditors:**

#	Name	Security
1	ICICI Bank Limited	<ul style="list-style-type: none"> <li>▪ First pari passu security interest on all the movable and immovable assets of the Borrower (including freehold land), both present and future</li> <li>▪ First pari passu security interest over DSRA</li> <li>▪ First pari passu security interest over Escrow Account</li> <li>▪ First pari passu security interest on the Borrower rights , titles and interests in all project documents / contracts / licenses including insurance contracts in favour of the Borrower</li> <li>▪ First Pari Passu charge on office building located at R B House, MIDC Cross Road B, Off Andheri Kurla Road, JB Nagar, Andher East, Mumbai owned by Rajesh Estates and Nirman Pvt. Ltd.</li> <li>▪ First Pari Passu Charge on 8 windmills of M/S Rajesh Construction Company Pvt. Ltd. located at Jaisalmer, Chitradurga, Karnataka, Sangli, Dhule</li> </ul>
2	Bank of Baroda	
3	Union Bank of India	



#	Name	Security
		<p>and Nandurbar</p> <ul style="list-style-type: none"> <li>▪ First Pari Passu Charge on cash flow of 8 windmills owned by Rajesh Construction Company Pvt. Ltd.</li> <li>▪ Pledge over 30% shares held by Rajesh Hospitality Pvt. Ltd. and Rajesh Lifespaces Pvt. Ltd.</li> <li>▪ Pledge over 15% shares held by Rajesh Patel and Harish Patel each in Rajesh Hospitality Pvt. Ltd.</li> <li>▪ Corporate Guarantee of Rajesh Hospitality Pvt. Ltd., Rajesh Infracon Private Limited, Rajesh Construction Company Private Limited</li> <li>▪ Corporate Guarantee of Rajesh Estates and Nirman Pvt Ltd and PG of Mr Rajesh Patel, Mr Harish Patel, and Mr Priyal Patel</li> <li>▪ Non-Disposal Undertaking by Rajesh Hospitality Pvt. Ltd. over shares of Corporate Debtor</li> <li>▪ Non-Disposal Undertaking by Rajesh Infracon over shares of Rajesh Hospitality Pvt. Ltd.</li> </ul>

